

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

IN OA No. 78 of 2021

Ramesh Malik & Anr.

.....Applicant

Versus

Union of India & Ors.

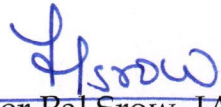
.....Respondents

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Place: Panchkula

Dated: 24/11/2021


Sameer Pal Srow, IAS (Retd.)
Chairman, State Environment Impact
Assessment Authority, Haryana